O.A. No.127/2009

ORDER DATED 17th JANUARY, 2011

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER & HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

Heard Sri S. Behera, Ld. Counsel on behalf of Shri S.B. Jena, Ld. Counsel appearing for the applicant and Sri H.K. Tripathy, Ld. Counsel appearing for K.V.S. and perused the materials placed on record.

- 2. By filing a memo dated 13.01.2011 Ld. Counsel for the applicant has submitted that the Petitioner does not want to prosecute the O.A and hence permission may kindly be granted for withdrawal of this case.
- 3. It is submitted by Sri Tripathy, Ld. Counsel appearing for K.V.S. that the grievance of the applicant is redressed by transferring him from Golconda at Hyderabad to samulature at his own request.

4. Accordingly, this O.A. is dismissed as withdrawn.

MEMBER JUDL.

MEMBER ADMN.

188m b dooth the Censeb.

19m KB